

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

I.A No. 303 of 2020
Comp. Appeal (AT) No. 184 of 2019

IN THE MATTER OF:

M. Appayya & Ors.

...Appellants

Versus

M. Chandra Sekhar Rao & Ors

...Respondents

Present:

**For Appellant:- Mr. Anshuman Sharma with Mr. D.V.Shiva Prasad
Mr. Vishesh Dhundia, Advocates.**

**For Respondent: Mr.Chidrambaram, CS with Mr. P.N.Agesh and Mr. Shivam
Wadhwa, Advocates.**

O R D E R

07.02.2020 Heard learned Counsel for the parties on I.A No. 303 of 2020 reserved for order.

Learned Counsel for the Respondent seeks time to file reply. Prayer allowed

Let the matter be fixed on **25th February, 2020.**

**[Justice Mr. Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Balvinder Singh]
Member (Technical)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**